

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-534
IB-525/PB/2022

IN THE MATTER OF:

Chiraj Jain & Ors

Vs.

Imperia Structure Ltd.

....**Applicant**

.....**Respondent**

SECTION

U/s 7 IBC

Order delivered on 01.03.2023

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **23.03.2023**.

Sd/-

(Court Officer)